

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1709
TO BE ANSWERED ON 27.12.2018**

CONVICTION RATE OF CRIMES AGAINST SCs/STs

1709. SHRI P.L. PUNIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Conviction rate has decreased and the number of pending cases has increased considerably under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 and if so, the details thereof during the last three years, State-wise; and

(b) whether the crimes against students belonging to SC and ST categories have increased in universities and other educational institutes during the last three years and if so, the details of steps taken by Government for stringent enforcement of the above Act and for decreasing the rate of such crimes?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a): The data in regard to cases related to the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989, in conjunction with the IPC, is provided by the National Crime Records Bureau(NCRB), Ministry of Home Affairs. The following table indicates the all India position in regard to the number of cases ended in conviction and the number of cases pending with the courts at the end of the year, in regard to the cases under the PoA Act in conjunction with the IPC:

| Year | Number of cases in courts including brought forward from previous year | Number of cases disposed of by the courts out of cases mentioned in col.2 | Number of cases ended in conviction out of cases disposed of by courts mentioned in col. 3 | Number of cases pending with the courts at the end of the year out of cases mentioned in col.2 |
|---|--|---|--|--|
| 1 | 2 | 3 | 4 | 5 |
| 2014 | 140068 | 19847 | 5710 (28.8%) | 119469 (85.3%) |
| 2015 | 150687 | 18586 | 4802 (25.8%) | 131517 (87.3) |
| 2016 | 167660 | 17449 | 4354 (24.9%) | 149661 (89.3%) |
| Data for the calendar year 2017 has not been received from the NCRB | | | | |

The State/UT wise details are indicated in the enclosed statement.

(b): The data provided by the NCRB does not state the number of offences registered under specific sections/sub-sections of the PoA Act, as well as the occupation of affected persons. As such, increase in the PoA Act related offences against SC and ST students can neither be assumed nor substantiated.

Statement in answer to part (a) of the Rajya Sabha Unstarred Question No. 1709 for 27.12.2108 by Shri P.L.Punia, regarding 'Conviction rate of crime against SCs/STs'

State/UT wise disposal of cases by courts under the PoA Act in conjunction with the IPC, during 2014-2016.

| State/UT | Year | Number of cases in courts including brought forward cases | Number of cases disposed of during the year | Number of cases ending in conviction during the year out of cases disposed of as mentioned in col.4 | Number of cases pending with the Courts at the end of the year, as mentioned in col.3 |
|-------------------|------|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 |
| Andhra Pradesh | 2014 | 3468 | 884 | 47 (5.3) | 2480 (71.5) |
| | 2015 | 3581 | 695 | 35 (5.0) | 2832 (79.1) |
| | 2016 | 4292 | 1154 | 33(2.9) | 3126(72.8) |
| Arunachal Pradesh | 2014 | 12 | 0 | 0 | 12(100) |
| | 2015 | 12 | 0 | 0 | 12 (100) |
| | 2016 | 12 | 1 | 1(100) | 11(91.7) |
| Assam | 2014 | 1 | 0 | 0 | 1 (100) |
| | 2015 | 1 | 0 | 0 | 1(100) |
| | 2016 | 5 | 0 | 0 | 5(100) |
| Bihar | 2014 | 20680 | 1552 | 105 (6.8) | 19055 (92.1) |
| | 2015 | 23651 | 745 | 120 (16.1) | 22769 (96.3) |
| | 2016 | 28009 | 1137 | 209 (18.4) | 26872 (95.9) |
| Chhattisgarh | 2014 | 2779 | 449 | 121(26.9) | 2330 (83.8) |
| | 2015 | 2937 | 630 | 182(28.9) | 2278 (77.6) |
| | 2016 | 2909 | 364 | 134 (36.8) | 2545 (87.5) |
| Goa | 2014 | 40 | 1 | 1(100) | 39(97.5) |
| | 2015 | 54 | 12 | 1(8.3) | 42(77.8) |
| | 2016 | 51 | 17 | 2 (11.8) | 34 (66.7) |
| Gujarat | 2014 | 8259 | 892 | 29 (3.3) | 7364(89.2) |
| | 2015 | 8537 | 391 | 14 (3.6) | 8146 (95.4) |
| | 2016 | 9580 | 580 | 23 (4.0) | 8998 (93.9) |
| Haryana | 2014 | 866 | 437 | 55(12.6) | 429(49.5) |
| | 2015 | 767 | 244 | 35(14.4) | 523(68.2) |
| | 2016 | 983 | 302 | 39 (12.9) | 681 (69.3) |
| Himachal Pradesh | 2014 | 301 | 45 | 9 (20.0) | 246(81.7) |
| | 2015 | 314 | 61 | 2 (3.3) | 249(79.3) |
| | 2016 | 334 | 31 | 1 (3.2) | 295 (88.3) |
| Jharkhand | 2014 | 2155 | 343 | 96(28.0) | 1811(84.0) |
| | 2015 | 2384 | 400 | 65(16.3) | 1963(82.3) |
| | 2016 | 2414 | 283 | 121 (42.8) | 2117 (87.7) |
| Karnataka | 2014 | 7342 | 1111 | 50(4.5) | 6210(84.6) |
| | 2015 | 7832 | 959 | 28(2.9) | 6868(87.7) |
| | 2016 | 8657 | 964 | 22 (2.3) | 7693 (88.9) |
| Kerala | 2014 | 2126 | 191 | 31(16.2) | 1935(91.0) |
| | 2015 | 2407 | 177 | 13(7.3) | 2228(92.6) |
| | 2016 | 2805 | 214 | 17 (7.9) | 2591 (92.4) |
| Madhya Pradesh | 2014 | 18693 | 4111 | 2099(51.1) | 14268(76.3) |
| | 2015 | 19134 | 3332 | 1002(30.1) | 15663(81.9) |
| | 2016 | 22069 | 3786 | 1159 (30.6) | 17880 (81.0) |
| Maharashtra | 2014 | 9536 | 969 | 71 (7.3) | 7559 (79.3) |
| | 2015 | 10284 | 985 | 89 (9.0) | 9287(90.3) |
| | 2016 | 11167 | 1230 | 127 (10.3) | 9919 (88.8) |
| Manipur | 2014 | 1 | 0 | 0 | 1 (100) |
| | 2015 | 1 | 0 | 0 | 1 (100) |
| | 2016 | 5 | 0 | 0 | 5 (100) |
| Meghalaya | 2014 | 0 | 0 | 0 | 0 |
| | 2015 | 0 | 0 | 0 | 0 |
| | 2016 | 0 | 0 | 0 | 0 |
| Mizoram | 2014 | 0 | 0 | 0 | 0 |
| | 2015 | 0 | 0 | 0 | 0 |

